GOVERNMENT OF INDIA MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT LOK SABHA

UNSTARRED QUESTION NO.2993 TO BE ANSWERED ON 08.08.2023

AARAKSHAN NAYAY ADALAT

2993. SHRI S. VENKATESAN:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether there was a suggestion before 14 years to establish "Aarakshan Nyay Adalat" to ensure implementation of reservation policy in effective manner and if so, the details thereof;
- (b) whether the ministry has recommended or proposes to establishment of "Aarakshan Nyay Adalat" and if so, the details thereof; and
- (c) whether the Government proposes to bring special law to enforce reservation instead of through executive notification and if so, the details thereof?

ANSWER MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI A. NARAYANASWAMY)

- (a): No such suggestion has come to the notice of this Ministry.
- (b) and (c): No Sir.
